

क.प.श. (प्रक्रिया) नियमाधार का अध्ययन 22 के अन्तर्गत नं: मुल्क ग्रन्थ

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH AT JODHPUR

OA Nos. 302/2010, 29/2011, 30/2011, 31/2011, 32/2011, 33/2011, 34/2011,
35/2011, 40/2011, 41/2011 & 107/2011,
&
MA Nos 167/2010, 28/2011, 29/2011, 30/2011, 31/2011, 32/2011, 33/2011,
34/2011, 38/2011, 39/2011,

Dated this the 11th day of January, 2013

CORAM

HON'BLE MR. JUSTICE KAILASH CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER

Pappu Ram S/o Shri Nena Ram, Resident of village and post Pipar Road, Teh Bhopalgarh, Distt. Jodhpur Selected/approved candidate for Appointment as fresh face substitute in North Western Railway. **Applicant in OA No. 302/2010 and MA 167/2010**

Ramesh Kumar S/o Madan Lala aged about 25 years, resident of Harijan Basti, Bagri Nagar Sojat Road, Pali, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 29 and MA No. 28/2011

Yogesh Vyas S/o Shri Badri Narayan Vyas aged about 31 years, resident of 22 'B' Laxminagar, Paota 'B' Road Jodhpur approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 30 and MA No. 29/2011

Vinod Kumar Topia S/o Shri Chirangi Lal aged about 37 years, resident of 186/30 Nakash Road, Bhatta Nagra, Ajmer at present C/o Jagdish Ji Jawa, Rajeev Gandhi Colony, House No. 202, Pal Link Road, Jodhpur, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 31 and MA No. 30/2011

Ritesh Singh Chouhan S/o Shri Bhan Singh Chouhan aged about 34 years resident of 76, New Ambika Colony, Near Mahaveer Talkies, Abu Road, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 32 and MA No. 31/2011

Kamlesh 'S' S/o Shri Sajan Lal aged about 25 years, resident of Village and Post Mohra Kala, Via Pipalia, Tehsil Raipur, District Pali, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 33 and MA No. 32/2011

Satish Kodli S/o Late Shri Rameshwar Lal Kodli aged about 35 years, resident of Quarter No. 37-A, Railway Quarter, Udaipur City, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 34 and MA No. 33/2011

Laxman Singh Khinchi S/o Shri Mangal Singh Khinchi aged about 34 years, resident of 20 – A Senapati Bhawan Ke Peeche, Ratavnada, Jodhpur approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 35 and MA No. 34/2011

Tara Chand S/o Shri Gopilal Jawa, aged about 28 years, resident of Kajipura Mohalla, Near Head Post Office, Marwar Junction, District Pali, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 40 and MA No. 38/2011

Bhuvnesh Rao S/o Late Shri Krushan Rao aged about 40 years resident of 74/27 Bhairon Wali Gali, Jones Ganj, Ajmer at present C/o Shri Narpat Singh Narooka, House No. 686, Nand Bhawan, 9th 'C' Road, Sardarpura, Jodhpur, approved for appointment as Substitute against Group 'D' post by the General Manager, North Western Railway, Jaipur.

Applicant in OA No. 41 and MA No. 39/2011

Suresh Kumar S/o Shri Champa Lal aged 43 years, resident of Subhash Nagar, Harijan Basti, Rani, District Pali.

Applicant in OA 107/2011

Versus

1. Union of India through the General Manager, North Western Railway, Jaipur.
Divisional Railway Manager, North Western Railway, Jodhpur.
Divisional Personnel Officer, North Western Railway, Jodhpur.

: Respondents in all OAs except OA 302/2010

2. Union of India through the General Manager, North Western Railway, Jaipur.
Divisional Personnel Officer, North Western Railway, Jodhpur Division, Jodhpur.

: Respondents in OA 302/2010

(By Advocate Mr. J.K. Mishra & Advocate Mr. Vijay Mehta - for applicants)
(By Advocate Mr. Manoj Bhandari, Advocate Mr. Salil Trivedi & Vinay Jain – for respondents)



ORDER

Per: Justice K.C.Joshi, Judicial Member

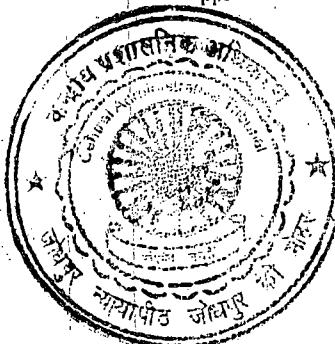
Heard the learned counsels on both sides. Learned counsels on both sides submitted that a similar matter O.A. 243 of 2006 was decided by this Bench of the Tribunal and allowed the same in favour of the applicant therein vide order dated 12.8.2010. Since these O.As are also of identical nature, the applicants herein, are also entitled to be benefitted from the said order.

2. It is stated that the said order has been challenged in D.B.(Civil) Writ Petition No.10603 of 2010 before the Hon'ble Rajasthan High Court at Jodhpur, and, therefore, we direct that based on the resolution/decision in the said Writ Petition the applicants herein be granted the same quantum of benefit as is available to the applicant(s) in OA 243/2006.

3. In view of the above, the present O.A Nos. 302/2010, 29/2011, 30/2011, 31/2011, 32/2011, 33/2011, 34/2011, 35/2011, 40/2011, 41/2011 & 107/2011 stands disposed of along with the applications for condonation of delay. The respondents are directed to follow the judgment of the Hon'ble High Court to be given in D.B.(Civil) Writ Petition No.10603 of 2010. No order as to costs.

— *Sd* —
(Meenakshi Hooja)
Administrative Member

pps



COMPARED &
CHECKED

CERTIFIED TRUE COPY
Dated 14.1.2013.

— *Sd* —
(Justice K.C. Joshi)
Judicial Member

S. C. Sharma
Sect. Officer (Judi.)
Central Administrative Tribunal
Jaipur, Rajasthan
14.1.2013.